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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/11	TP 29/16	For hearing	397/ 398	Arun K. Hitkari vs. Hitkari Land and Finance (P) Ltd. & 4 Ors.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM


Bhavana G.K
For J.Sagar Associates
9845435654


For Petitioner

Bhavana G.K

Counsel for petitioner is present. She requested the Tribunal to permit the petitioner to take out notice to the 1st Respondent through e-mail. She is directed to serve notice on the company through its e-mail and file proof.

List it on 16.03.2018.


MEMBER (T)


MEMBER (J)